

ITEM NO.5
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 872/2021

PARTO

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 11969/2020 - EXEMPTION FROM FILING O.T.)

Date : 02-02-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Atishi Dipankar, AOR
Mr Sarthak Dubey, Adv.
Mr Amit Dubey, Adv.
Mr Anurag Dubey, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ld. counsel for the petitioner submits that the office report indicates that the original records have been received from the concerned High Court as well as Trial Court together with English translation.

Sole respondent is duly represented.

Registry to process the matter for listing before the Hon'ble Court as per rules.

Parties shall be at liberty to file additional documents within the stipulated period, upon due service.

AVANI PAL SINGH
Registrar